

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5912 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. B.K.Dubey, Advocate

For the Respondent : Mr. K.C.Suman, A.C.to S.C.-I

08/Dated: 9th September, 2021

Heard through V.C.

2. It has been informed by the learned counsel for the respondent-State that supplementary counter-affidavit has been filed, however, the same is not on record.
3. Office is directed to verify and proceed.
4. Put up this case on 21.09.2021.

(Deepak Roshan, J.)

Amardeep/